

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.2629
TO BE ANSWERED ON 11TH AUGUST, 2023

ADDITIONAL STORAGE FACILITY

2629 DR. M. THAMBIDURAI:
DR. L. HANUMANTHAIAH:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government has made any plan to overcome the shortage in agriculture storage facilities and whether Government is contemplating provision of additional storage facility in the country;
- (b) if so, the details thereof, State/UT-wise and if not, the time by when it is likely to be contemplated;
- (c) whether any study or survey has been conducted to assess the benefits that can be received by the farmers, if so, the details thereof; and
- (d) if not, the reasons therefor?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a) to (d): As on 01.07.2023, the total covered capacity available for keeping the Central Pool Stock with Food Corporation of India (FCI) & State agencies is 733.12 LMT (FCI owned & hired 371.94 LMT + State agencies 361.19 LMT) against stock position of 554.94 LMT. State-wise details are Annexed.

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The requirement of Storage capacity in FCI depends upon the level of procurement, requirement of buffer norms and Public Distribution System (PDS) operations for Rice and Wheat mainly. Storage gap is assessed in the procuring States based on the highest stock levels in the last three years and in the consuming States on the basis of 4 months (6 months in case of North Eastern states and in some other states like J&K, Ladakh, Himachal Pradesh, Uttarakhand, Andaman & Nicobar and Lakshadweep) requirement of National Food Security Act (NFSA) and Other Welfare Scheme (OWS). FCI continuously assesses and monitors the storage capacity and based on the storage gap assessment, storage capacities are created/hired.

FCI augments its storage capacity through following schemes:-

- 1) Private Entrepreneurs Guarantee (PEG) Scheme
- 2) Central Sector Scheme "Storage & Godowns".
- 3) Construction of SILO's under PPP mode
- 4) Hiring of godown from Central Warehousing Corporation (CWC)/ State Warehousing Corporations (SWCs)/State Agencies
- 5) Hiring of godown through Private Warehousing Scheme (PWS)

ANNEXURE REFERRED TO IN REPLY TO PART (a) to (d) OF THE UNSTARRED QUESTION NO.2629 FOR ANSWER ON 11.08.2023 IN THE RAJYA SABHA.

Central Pool Storage Capacity FCI with State Govt. Agencies as on 01.07.2023							
(Figures in LMT)							
Zone	Sl. No.	State	Total Storage Capacity with FCI (Owned/Hired)		Total (Owned+ Hired)	Total Storage Capacity with State Agencies including SWCs (excluding capacities given to FCI) for storage of foodgrains	Grand Total
			Owned	Hired		State Agencies	
EAST	1	Bihar	4.070	6.551	10.621	4.660	15.281
	2	Jharkhand	0.790	2.975	3.765	1.700	5.465
	3	Odisha	3.650	2.162	5.812	5.920	11.732
	4	West Bengal	9.530	0.296	9.826	8.840	18.666
	5	Sikkim	0.110	0.005	0.115	0.114	0.229
Total East Zone			18.150	11.989	30.139	21.233	51.373
NE	6	Assam	3.740	1.743	5.483	0.000	5.483
	7	Arunachal Pradesh	0.401	0.016	0.417	0.000	0.417
	8	Meghalaya	0.197	0.144	0.342	0.000	0.342
	9	Mizoram	0.318	0.000	0.318	0.000	0.318
	10	Tripura	0.402	0.079	0.481	0.000	0.481
	11	Manipur	0.647	0.000	0.647	0.000	0.647
12	Nagaland	0.415	0.156	0.571	0.781	1.352	
Total North East Zone			6.121	2.138	8.259	0.781	9.040
NORTH	13	Delhi	3.276	0.000	3.276	0.000	3.276
	14	Haryana	8.750	38.260	47.010	41.380	88.390
	15	Himachal Pradesh	0.264	0.674	0.938	0.000	0.938
	16	Jammu & Kashmir	0.946	1.286	2.232	0.000	2.232
	17	Ladakh	0.246	0.067	0.313	0.000	0.313
	18	Punjab	27.170	94.910	122.080	48.620	170.700
	19	Chandigarh	0.000	0.070	0.070	0.000	0.070
	20	Rajasthan	8.390	4.967	13.357	0.000	13.357
	21	Uttar Pradesh	15.680	31.130	46.810	0.000	46.810
22	Uttarakhand	0.734	1.032	1.766	1.690	3.456	
Total North Zone			65.456	172.396	237.853	91.690	329.543
SOUTH	23	Andhra Pradesh	8.640	2.324	10.964	28.835	39.799
	24	A&N Island	0.070	0.000	0.070	0.027	0.097
	25	Telangana	6.680	6.649	13.329	1.280	14.609
	26	Kerala	5.889	0.058	5.946	2.700	8.646
	27	Karnataka	4.606	4.403	9.010	0.920	9.930
	28	Lakshadweep	0.029	0.000	0.029	0.000	0.029
	29	Tamilnadu	6.440	4.020	10.460	7.650	18.110
	30	Puducherry	0.525	0.000	0.525	0.000	0.525
Total South Zone			32.879	17.454	50.333	41.412	91.745
WEST	31	Gujarat	4.930	3.108	8.038	0.550	8.588
	32	D&NH and D&D	0.000	0.000	0.000	0.000	0.000
	33	Maharashtra	9.232	7.197	16.429	0.040	16.469
	34	Goa	0.188	0.000	0.188	0.000	0.188
	35	Madhya Pradesh	4.180	1.247	5.427	189.920	195.347
	36	Chhattisgarh	6.320	8.951	15.271	15.560	30.831
Total West Zone			24.850	20.502	45.352	206.070	251.422
G. Total			147.457	224.480	371.937	361.186	733.123
